

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 8 (ND)/2009
TP10/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016.

NAME OF THE COMPANY: Sh. Pawan Tiwari & Ors.

Vs.

M/s Ganga Sheethagarh Pvt. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.	अरविंद तिवारी	237	वसुधैव कुटुम्बकम्	Arvind Tiwari
2.				(Respondent No. 2)

Order dated 3.8.2016

8 (ND) 2009 Pawan Tiwari v. Shri Ganga Sheethgarh Pvt. Ltd & Ors.

The second respondent Sh. Arvind Tiwari, Director of the Company, appear in person whereas, others did not appear. Sh. Arvind Tiwari represents that he needs time to engage and instruct his counsel as he has received notice about transfer of the matter to this Bench yesterday only.

List the matter on 2nd September, 2016 for appearance of the parties/representatives. The matter was at the stage of arguments. Both sides are informed that no further time will be allowed for arguments.


VSR Avadhani (Hon'ble Member) Judicial


H P Chaturvedi (Hon'ble Member) Judicial